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Title: Regarding death of NCC cadet at the firing range of NCC camp.

SHRI MULLAPPALLY RAMCHANDRAN (VADAKARA): Respected Deputy-Speaker, Sir, for the last several days, I have been trying to raise an important issue. I wish to draw the urgent attention of this august House to an important issue, a heart rending issue relating to the tragic death of an NCC Cadet, late Anas who hailed from my constituency.

While practising shooting at the firing range at the NCC Camp at Nirmalagiri College, Koothuparamba, Kerala, Mr. Anas, a first year B.Com. student of NAM College, Kallikandi, sustained grievous injuries. This happened in the course of the firing practice. Later on, he succumbed to the injuries at a Bengaluru hospital.

How could such an incident happen at a firing range where adequate safety measures ought to be ensured? Moreover, senior NCC officials and officers would have been on duty. A thorough inquiry is to be conducted so that such incidents do not recur anywhere in the country.

It is extremely sad to note that the Defence Department has not come out with adequate compensation to the family of the late Cadet Anas. I request that the Defence Ministry should extend adequate compensation to the bereaved family without further loss of time.